New Delhi, the 7th August, 2012

S.O. 1763(E).—In pursuance of the provisions of Section 12 of the Presidential and Vice-Presidential Elections Act, 1952 (31 of 1952), the following declaration containing the name of the person elected to the office of the Vice-President of India is published for general information:

“DECLARATION

In pursuance of the provisions contained in Section 11 of the Presidential and Vice-Presidential Elections Act, 1952 (31 of 1952) read with rule 35 of the Presidential and Vice-Presidential Elections Rules, 1974, I, T. K. Viswanathan, the Returning Officer for the Vice-Presidential Election, 2012, hereby declare that Shri M. Hamid Ansari, 6, Bungalow, Maulana Azad Road, New Delhi, has been duly elected to the Office of Vice-President of India.

New Delhi,
August 7, 2012

Sd/-
(T. K. VISWANATHAN)
Returning Officer for the Vice-Presidential Election, 2012 and Secretary-General, Lok Sabha”.

[F. No. H-11024(2)/2012-Leg. II]
V. K. BHASIN, Secy.